## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

C.P-29/2008

## IN THE MATTER OF:

M/s. C.L. PrecisionTools & Foundry (P) Ltd

.. PETITIONER

SECTION:

Under Section 397/398

Order delivered on 05.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Arun Saxena, Advocate

Ms. Nalini, Advocate

For the Respondents

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## **ORDER**

Learned Counsel for the parties are present.

At the request of the parties, the matter is adjourned to 26.9.2017.

Sd/-(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.9.2017